

**GOVERNMENT OF INDIA
MINISTRY OF CORPORATE AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 3680
ANSWERED ON MONDAY,
AUGUST 10, 2026**

Private Companies Shut Down in Maharashtra

3680. Shri Rajabhau Parag Prakash Waje:

Will the Minister of Corporate Affairs be pleased to state:

- (a) the number of private companies shut down in Maharashtra during the last five years, sector-wise and district-wise, particularly in industrial hubs like Nashik, Pune and Sambhajinagar, where thousands of workers have lost their livelihoods;**
- (b) whether the Government is aware that a majority of displaced employees have received neither rehabilitation nor statutory dues, and the steps taken to ensure payment of Provident Fund, gratuity and pending wages;**
- (c) whether any special rehabilitation package is being implemented for workers affected by company closures in Maharashtra, if so, the details thereof; and**
- (d) whether the Government proposes tax incentives and location-based benefits to attract genuine industries to rural and backward districts of Maharashtra to generate employment and if so, the details thereof?**

ANSWER

**THE MINISTER OF STATE OF THE MINISTRY OF CORPORATE AFFAIRS
AND MINISTRY OF ROAD TRANSPORT AND HIGHWAYS.**

(SHRI HARSH MALHOTRA)

(a). The Companies Act, 2013 and IBC have provisions regarding liquidation and dissolution. Provisions regarding removing the name of companies from the register of companies, are dealt with under the Companies Act ,2013.

However, the details of the number of private companies which have been liquidated, dissolved or struck off district wise as per the above legal provisions in Maharashtra in the last 5 financial years are provided at Annexure-1. Sector-wise information is provided at Annexure-2.

Information on the workers affected due to closure of operations of private companies is not maintained by this Ministry.

(b). In case of a company admitted into CIRP under IBC, on its successful resolution or liquidation, the claims of the employees and workers are adjudicated in terms orders passed by the Adjudicating Authority.

Further, cases where companies are under winding up/liquidation, the claims of workmen/employees, including pending wages and other admissible statutory dues, are dealt with by the Liquidator in accordance with the applicable provisions of the Companies Act or the Insolvency and Bankruptcy Code, 2016, as the case may be. The Liquidator invites and adjudicates claims of workmen/employees and distributes the proceeds realised from the assets of the company in accordance with the statutory order of priority, subject to availability of funds.

(c) & (d). In view of the reply to part(a) and (b) above, no such information is centrally maintained with this Ministry.

Referred to reply to part(a) of Lok Sabha Un-Starred Q. No. 3680 for 10.08.2026

Number of private companies that were liquidated, dissolved or struck off in Maharashtra for the last five financial years district wise

Sl. NO	District	Number of Companies
1.	Ahmednagar	308
2.	Akola	119
3.	Amravati	151
4.	Aurangabad	654
5.	Bandra Suburban	172
6.	Bhandara	51
7.	Bid	116
8.	Buldhana	133
9.	Chandrapur	111
10.	Dhule	99
11.	Gadchiroli	25
12.	Gondiya	43
13.	Hingoli	29
14.	Jalgaon	215
15.	Jalna	108
16.	Kolhapur	429
17.	Latur	163
18.	Mumbai City	12009
19.	Nagpur	1478
20.	Nanded	169
21.	Nandurbar	47
22.	Nashik	840
23.	Osmanabad	71
24.	Others	5636
25.	Parbhani	72
26.	Pune	6433
27.	Raigarh	822
28.	Ratnagiri	78
29.	Sangli	247
30.	Satara	196
31.	Sindhudurg	46
32.	Solapur	262
33.	Thane	4704
34.	Wardha	69
35.	Washim	29
36.	Yavatmal	76
	Grand Total	36211

Annexure-2

Referred to reply to part(a) of Lok Sabha Un-Starred Q. No. 3680 for 10.08.2026

Number of private companies that were liquidated, dissolved or struck off in Maharashtra for the last five financial years sector wise.

Sl No	Sector	Number of Companies
1.	Agriculture and Allied Activities	1178
2.	Business Services	14613
3.	Community, personal & Social Services	3361
4.	Construction	2356
5.	Electricity, Gas & Water companies	387
6.	Finance	1012
7.	Insurance	41
8.	Manufacturing, Mining & Quarrying & Others	6582
9.	Real Estate and Renting	1149
10.	Trading	4196
11.	Transport, storage and Communications	1336
	Grand Total	36211